

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.199/KB/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Tapan Bhar.-Versus-Pashupati Nath Himghar Pvt.Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Rahmanul Bari, S & Adv
2) Mr Sidhanta Sharma, Adv
3) Mr Umida Chakraborty, Adv
4) Ms Namrata Basu, Adv

} Petitioner
5/1/18

1. RAKTOBROTO KUMAR MITRA, ADV
2. PATITA PARAN BISWAL, ADV
3. KUNDIP MITRA ADV

1. ARITRA BASU, ADV] for the Resp No. 13

5/1/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Both the parties are directed to file written submissions within 2 weeks from today with a copy in advance to the opposite parties.

List it on 16/02/2018 for arguments.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)